

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

34.

CP/195(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.07.2024**

NAME OF THE PARTIES:

Alandi Warehousing Pvt. Ltd.

Vs

Registrar Of Companies, Pune

SECTION: 441 OF THE COMPANIES ACT, 2013.

**ORDER**

1. Mr. Akshay Petkar, Ld. Cousnel for Petitioner present.
2. By order of the Bench, list this matter on **01.08.2024**.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)